IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

6 **IA 3377(MB)2024**
in C.P. (IB)/116(MB)2024

CORAM:

SHRI. SANJIV DUTT
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.07.2024**

NAME OF THE PARTIES: Reliance Commercial Finance Limited
Vs
Medybiz Private Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

O R D E R

1. None present.
2. List this matter for hearing on **12.08.2024.**

Sd/-
SANJIV DUTT
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR